

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDER OF RAHUL COMMERCE PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Rahul Commerce Private Limited
2.	Date of incorporation of corporate debtor	16/06/1975
3.	Authority under which corporate debtor is incorporated / registered	Registrar of the companies (RoC)- Kolkata
4.	Corporate Identity No. of corporate debtor	U63090WB1975PTC030074
5.	Address of the registered office and principal office (if any) of corporate debtor	D38(79), Rajdanga Nabapally, Kolkata, West Bengal- 700107, India
6.	Date of closure of Insolvency Resolution Process	24.05.2022
7.	Liquidation commencement date of corporate debtor	24.05.2022 (Order published on NCLT Website on 03.06.2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Nihar Ranjan Nayak IBBI/IPA-001/IP-P00460/2017-18/10803
9.	Address and e-mail of the liquidator, as registered with the Board	Salarpuria and Partners, 7 Chittranjan Avenue, 3rd Floor, Laha Paint House, Kolkata, West Bengal, 700072 Mail I'd- banpur65@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	Salarpuria and Partners, 7 Chittranjan Avenue, 3rd Floor, Laha Paint House, Kolkata, West Bengal, 700072 Mail I'd- banpur65@yahoo.co.in
11.	Last date for submission of claims	23.06.2022

Notice is hereby given that the National Company Law Tribunal **Kolkata Bench-I, Kolkata** has ordered the commencement of liquidation of the **Rahul Commerce Private Limited** on **24.05.2022** under section 33 of IBC, 2016.

The stakeholders of **Rahul Commerce Private Limited** are hereby called upon to submit their claims with proof on or before 23rd June 2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



N. R. Nayak
Name and Signature of Liquidator: Nihar Ranjan Nayak
Registration No. IBBI/IPA-001/IP-P00460/2017-18/10803

Date: 06.06.2022

Place: Kolkata